

**आयकर अपीलीय अधिकरण “एक-सदस्य मामला ” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“SMC” BENCH, MUMBAI**

**माननीय श्री विकास अवस्थी, न्यायिक सदस्य एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI VIKAS AWASTHY, JM AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
 (Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.7911/Mum/2019  
 (निर्धारण वर्ष / Assessment Year: 2008-09)

<b>Ganesh B. Pokhriyal</b> Flat No.306, 3 <sup>rd</sup> Floor Cypress Building Vasant Valley, Khadakpada Kalyan, Dist. Thane-421 301	<b>बनाम/</b> <b>Vs.</b>	<b>ACIT –Circle-3,Kalyan</b> 2 <sup>nd</sup> Floor, Rani Mansion Murbad Road Kalyan-421 301
स्थायी लेखा सं./जी आइ आर सं./PAN/GIR No. <b>ABBPP-0254-F</b>		
(□ पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )
अपीलार्थीकी ओरसे/ <b>Appellant by</b>	:	Withdrawal letter Dt. 24/05/2021
प्रत्यर्थीकी ओरसे/ <b>Respondent by</b>	:	Shri Sanjay J. Sethi-Ld. DR
सुनवाईकी तारीख/ <b>Date of Hearing</b>	:	08/06/2021
घोषणाकी तारीख / <b>Date of Pronouncement</b>	:	08/06/2021

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member): -**

1. The registry placed on record assessee’s letter dated 24/05/2021 wherein it has been submitted that the assessee has already opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 and filed Form No.4. Accordingly, the

assessee seek withdrawal of the appeal which was not objected to by Ld. DR.

2. In view of foregoing, the assessee's appeal stand dismissed as withdrawn.

*Order pronounced on 08<sup>th</sup> June, 2021.*

**Sd/-  
(Vikas Awasthy)**

न्यायिक सदस्य / **Judicial Member**

**Sd/-  
(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 08/06/2021  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**